

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-202
(IB)-547(ND)2019
C.A No- 92/CV/ND/2019

IN THE MATTER OF:

M/s. India Bulls Properties Pvt. Ltd.

Vs

M/s. Paragon Hospitality Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 27.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

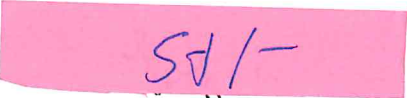
PRESENT:

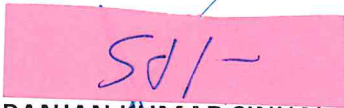
For the Applicant : Adv. K.K Mishra

For the Respondent : Adv. Sanat Garg and Adv. Ayush Agrawal

ORDER

Ld. counsel for the respondent no. 3 has put in appearance and states that he does not want to file reply. Ld. Counsel for the respondent has also put in appearance. List the case for 04.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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